

OA 219/91

13/4/91

NVK & AVH

(4)

Mr. V.N. Ramachandran alias J. Jayalalitha
or T.A. Rajan of the respondents

Heard. Admitted.

Respondents to file reply within 5 weeks
by serving copy on the applicant, who may file
rejoinder, if any, within 2 weeks thereafter.

Let before DR for completion of
Pleadings on 3/4/91.

or D

13/4/91

TWZ

None appears for the applicant. Respondents
are represented through counsel. Time till 3.5.91 granted
to file reply, as prayed for.

B
8.4.91.

TWZ

None appears for the applicant. Respondents are
represented through counsel. Time till 20.6.91
granted to file reply, as prayed for, as a last chance.

B
3.6.91

TWZ

None appears for the applicant. Respondents are
represented through counsel. Time till 24.7.91 granted
to file reply, as prayed for, as a last chance.

B
20.6.91.

Ms. M.C. Chavia
filed memo of
appearance for
respondents on
20.4.91

ref. to 8/4
C.M.F.
3/5
C.M.F.

20/6
C.M.F.

24/7
C.M.F.
on 8-7-91
2

DR

Respondents are represented by counsel.

None appears for the applicant. Counter has already been filed. Time granted till 2.9.91 to file rejoinder, if any.

~~24-7-91~~

adj to 24/9

Rejoinder not filed.

RC

None present.

Counter has been filed. Rejoinder may be filed within 2 weeks. Call on 1.11.91.

~~24.9.91~~

order

TO Rayan Jr Railways ^{with cost}

This case is dismissed/affir
mating along with OA 1053/90.

26/9/91

Mr. B.C.

AO closed
all cases

PA